

F. No. J-11017/3/2023-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 16<sup>th</sup> March, 2023

**ORDER**

The President is pleased to **engage** following two Advocates for conducting Central Government litigations before the High Court of Rajasthan (PB) at Jodhpur and its Bench at Jaipur, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:-

Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
<b>High Court of Rajasthan (PB) at Jodhpur Senior Panel Counsel</b>			
1.	Vivek Shrimali	Kailash Bhawan, Ajay Chowk, Jodhpur-342002 Mob: 9414083983 Email: adv.vivekshrimali@gmail.com	R/0715/2004
<b>High Court of Rajasthan, Jaipur Bench Senior Panel Counsel</b>			
2.	Sandeep Pathak	Lower Ground Floor, "Pearl Bliss", 30, Sangram Colony, C-Scheme, Jaipur-302001 Mob: 9982616143 Tel: 0141-4055207 Email: sandeep.s.pathak@gmail.com	R/717/2006


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy for information to:-**

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
4. Shri Mukesh Rajpurohit, Deputy Solicitor General of India, Rajasthan High Court at Jodhpur.
5. Shri B. S. Chhaba, Deputy Solicitor General of India, Rajasthan High Court at Jaipur.
6. The Registrar, High Court of Rajasthan (PB) at Jodhpur, Rajasthan.
7. The Registrar, High Court of Rajasthan at Jaipur, Rajasthan.
8. The two Sr. Panel Counsel as mentioned above.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India'.
12. Office/Spare copies.

  
16/03/2023  
(Lakka Muneswara Rao)  
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